HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Through Virtual Mode)

SW.	P No	227	/20	110
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Zahida Parveen & Ors

..... Appellant(s)

Through: - *None*

V/s

State of JK & Ors.

..... Respondent(s)

Through: -

Mr Sajjad Ashraf, Government Advocate. (Through Video Conference from High Court Wing, Srinagar)

CORAM:

Hon'ble Mr Justice Ali Mohammad Magrey, Judge (On Video Conference from Srinagar Wing)

ORDER 11.06.2020

Since in the capacity of Government Counsel, I have appeared in the matter, therefore, this Bench is not in a position to hear this matter.

Registry to list this matter on 30th of June, 2020, before some other Bench.

(Ali Mohammad Magrey) Judge

SRINAGAR: 11.06.2020 "Hamid"